even though they may be holding a valid visa. In the years 2007 and 2008 (up to June), 2009 and 1020 foreigners respectively have been refused entry at five major international airports, *viz.* Delhi, Mumbai, Chennai, Kolkata and Amritsar.

Details of foreigners who come to adverse notice are circulated to Indian Missions/Posts abroad so that such persons may be refused visa at the time of application itself. However, for some reasons if such reports reach the visa issuing authorities late and the visa is already issued, the entry of such persons into the country is prevented at the time of immigration clearance.

To augment the security screening and also to facilitate passengers with a view to mitigating their hardships, the immigration system has been modernized at major international airports with the upgradation of the computer systems, implementation of Immigration Control Software (ICS), installation of Passport Reading Machines (PRMs) and Questionable Document Examiner (QDX) Machines, etc. Furthermore, the Advance Passenger Information System (APIS) has also been implemented at six international airports, *viz.* Delhi, Mumbai, Chennai, Kolkata, Hyderabad and Bangalore to facilitate this process.

## Lack of equipments to fight terrorism by Delhi Police

†557. SHRI MANOHAR JOSHI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Delhi Police do not have even a single light weight jacket;
- (b) whether it is also a fact that they do not have a state-of-the-art weapons like the Israel to fight terrorism;
- (c) whether it is also a fact that they do not have adequate number of vehicles and adequate number of internet connections as well;
  - (d) whether policemen posted in the special cell are not being given any risk allowance;
  - (e) if so, whether Government proposes to take steps in above cases to smother terrorism;
  - (f) if so, the details thereof; and
  - (g) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RADHIKA V. SELVI): (a) to (c) Modernisation of a police force is a continuous process and the requirements of Delhi Police are reviewed from time to time. Delhi Police has adequate number of Bullet proof jackets, modern weapons and vehicles, which are useful in anti-terrorist operations. Moreover, internet connections have been provided in the offices of the Addl. DCsP and above. In addition, it is also provided to some other officers as per the policy of Delhi Police. Broadband internet to all the police stations in Delhi for accessing to NIC network only.

(d) to (g) Risk allowance is not paid to the staff of Special Cell of Delhi Police. However, other benefits under various welfare schemes are available to these employees.

†Original notice of the question was received in Hindi